

GLASS BLOWING EXPERT

*1295. **Shri R. S. Diwan:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state the number of persons who have been trained in the **National Physical Laboratory, New Delhi** by the **Glass Blowing Expert** since his appointment?

The **Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya):** Eleven workers, including glass blowers, mechanics and apprentices, have so far been trained by the **Glass Technologist**.

Shri R. S. Diwan: May I know whether there is any effort on the part of Government to find experts in glass technology in **Calcutta or Bombay**?

Shri K. D. Malaviya: This gentleman, **Mr. Franz Kiss** is reported to be a glass technologist of special ability, and he is here to give training to our people. I do not think we have in our country a glass expert of such ability.

Shri R. S. Diwan: Have our Government tried to send any Indian expert to foreign countries to get perfect knowledge in this, as the **Tata Research Institute of Bombay** have done?

Shri K. D. Malaviya: I do not know anything about the effort of the **Tata Research Institute**. Surely, our people must have made efforts, and they have chosen the best expert for us.

CANTEEN STORES DEPARTMENT

*1296. **Shri Gidwani:** Will the Minister of **Defence** be pleased to state:

(a) whether the employees of the **Canteen Stores Department (India)** are entitled to free medical aid and gratuity etc.; and

(b) which other categories of Civil employees of the **Defence Services** are entitled to this aid?

The **Deputy Minister of Defence (Sardar Majithia):** (a) The Department has medical officers at stations

where its depots are located for rendering free medical advice/consultation.

(b) All categories of civilian personnel paid from the **Defence Services Estimates** are entitled to such aid. The employees of the **Canteen Stores Department**, however, are not paid from these Estimates and are not Government servants.

Shri Gidwani: May I know whether the **Canteen Stores Department** employees are considered on a par with the other civilian employees, and if so, whether they are on a permanent cadre?

Sardar Majithia: As I said, this is a registered concern. The **Canteen Stores Department** is a registered concern, and a commercial concern too.

Shri Gidwani: Will not Government consider the question of making them permanent, so that they may have security of service, as the Department is now a paying and also a permanent concern?

Sardar Majithia: That question is under the consideration of Government at the moment.

Shri Bhagwat Jha Azad: In view of the fact that the employees of this concern are getting free medical aid, and are under the **Defence Ministry**, may I know what are the reasons for not giving them the permanent status of a government employee?

Sardar Majithia: I have already replied to that part of the question. This is a registered concern, and it is not, in that way, under the **Defence Department**, although it is true that I along with the Secretary and other members are on the **Board of Control**.

वन सहकारी समितियां

*१२९७. श्री रमचमन सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आदिवासियों के आर्थिक कल्याण के लिये किन किन राज्यों में वन सहकारी समितियां बनाई गई हैं ;